## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.30/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES:

Mr. Avinash Dekhane

V/s. M/s. Archivista Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Prachi Murehar - Worzalwar	· Adv for Respondents	Prachi
<b>②</b>	ANTBRKAR	Postor Postioner	Amportakm

## ORDER T.C.P. No. 30/397-398/CLB/MB/MAH/2013

- 1. Ld. Representatives of both the sides are present. From the side of the Respondents of this Petition; Ld. Representatives has informed that the cross Petition bearing CP No. 11 of 2016 has been filed. However, not yet listed for hearing.
- 2. From the side of the Petitioner Ld. Representative has informed that so far the copy of the CP 11 of 2016 has not been served.

- 3. The other side is hereby directed to serve the copy of the said Petition as early as possible.
- 4. Under the circumstances both the Petitions are to be clubbed together and to be listed for hearing on 20.02.2017.

Dated: 5th January, 2017.

Sd/-**M. K. SHRAWAT** Member (Judicial)